

ITEM NO.809

COURT NO.7

SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 118/2024

HIMANSHU KUMAR & ORS.

Petitioner(s)

VERSUS

THE UNION OF INDIA & ANR.

Respondent(s)

MR. JAIDEEP GUPTA, SENIOR ADVOCATE AS AMICUS CURIAE

Date : 16-09-2025 This petition was mentioned today.

CORAM : HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE ATUL S. CHANDURKAR

For Petitioner(s) : Mr. Rajeev Kumar Dubey, AOR

For Respondent(s) : Mr. Shreekant Neelappa Terdal, AOR
Mr. Vardhman Kaushik , AOR
Mr. Manish Tiwari , AOR
Ms. Vivya Nagpal, AOR

UPON being mentioned, the Court made the following
O R D E R

List on 14.10.2025.

(KAPIL TANDON)
COURT MASTER (SH)

(NIDHI WASON)
COURT MASTER (NSH)